

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AMRIT FEEDS LTD Date of Commencement of Liquidation: 22-02-2021; List of Stakeholders as on Date: 18-05-2022; Name of IP: Mr. Sunil Mohan Acharya; Process Number: 1; Last 5 digit of registration number: 12120

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	170	32732863	28	18044781	14688082	0	0	NA
2	Liquidation costs incurred till date	15	17878104.33	15	17878104.33	0	0	0	NA
3	Secured financial creditors	5	3687574653.44	5	3675387940.00	0	12186713.44	0	Annexure 3
4	Unsecured financial creditors	3	20734574.00	3	20734574.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	2	70856.00	1	32216.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	121	42746676.43	92	37109921.54	0	5636754.89	0	Annexure 6
7	Operational creditors (Government Dues)	4	2816,65441.00	4	281583577.50	0	81863.50	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	78	1267053127.00	58	586375682.21	0	680677444.79	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		178	3741042090.44	36	4637146796.58	14688082	0	0	